

parties, and if necessary, witnesses and enforce their attendance in conciliation proceedings.

Creation of Posts of All India Services

3022. SHRI NARAYAN SAHU. Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of IAS and IPS officers and other categories of officers of All India Service posted in each State and Union territory of India; and

(b) what are the guidelines under which the posts of All India Services are created?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH) (a): Information in regard to the number of Officers of the Indian Administrative Service, Indian Police Service and Indian Forest Service, which are the three All India Services, borne on each State/Joint Cadre (including the Union Territories Cadre) of these Services as on the 1st January, 1980 is given in the attached statements I, II and III.

(b) Posts are encadred in the various State/Joint Cadres of the India Services generally be taking into account the following considerations:—

(i) anticipated additional manpower requirements on account of the increased tempo of social and economic development under the Five Year Plans;

(ii) encadrement of such of the posts temporarily added to the cadre by the cadre authority as are required on a long term basis;

(iii) encadrement of non-cadre posts under the State Governments declared equivalent to cadre posts, wherever necessary, with special attention to those posts which have continued for over three years;

(iv) exclusion, where considered

necessary, of cadre posts kept in abeyance for period exceeding six months;

(v) exclusion, where considered necessary, of specialised posts which should ordinarily be manned by technical officers.

Statement-1

Number of officers of the Indian Administrative Service borne on various cadres (As on 1-1-1980)

Name of the State/Cadre	Number of officers
1	2
Andhra Pradesh	260
Assam-Meghalaya	145
Bihar	293
Gujarat	168
Haryana	134
Himachal Pradesh	86
Jammu & Kashmir	90
Karnataka	194
Kerala	127
Madhya Pradesh	301
Maharashtra	285
Manipur-Tripura	80
Nagaland	36
Orissa	182
Punjab	153
Rajasthan	179
Sikkim	25
Tamil Nadu	248
Union Territories	152
Uttar Pradesh	403
West Bengal	235
Total	3776

Statement-II

Number of officers of the Indian Police Service borne on various cadres (As on 1-1-1980)

Name of the State/Cadre	Number of officers
1	2
Andhra Pradesh	128
Assam-Meghalaya	82
Bihar	156
Gujarat	87
Haryana	67
Himachal Pradesh	47
Jammu & Kashmir	45
Karnataka	88
Kerala	75
Madhya Pradesh	210
Maharashtra	148
Manipur-Tripura	30
Orissa	99
Punjab	89
Rajasthan	90
Sikkim	3
Tamil Nadu	110
Union Territories	79
Uttar Pradesh	304
West Bengal	180
TOTAL	2135

NOTE :- There is no I.P.S. Cadre for Nagaland

Statement-III

Number of officers of the Indian Forest Service borne on various cadres (As on 1-1-1980)

Name of the State/Cadre	Number of officers
1	2
Andhra Pradesh	82
Assam-Meghalaya	47
Bihar	87
Gujarat	51
Haryana	20
Himachal Pradesh	65
Jammu & Kashmir	47
Karnataka	83
Kerala	40
Madhya Pradesh	199
Maharashtra	104
Manipur-Tripura	23
Nagaland	9
Orissa	74
Punjab	22
Rajasthan	54
Sikkim	*
Tamil Nadu	66
Union Territories	59
Uttar Pradesh	142
West Bengal	61
TOTAL	1355

*Initial recruitment not made.